

IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU, SPECIAL BENCH

C.A.(CAA)/25(BEN)2021

Court No. 1

Item No. 3

Sec. 230-232, Sec 234

In the matter of:

GOOGLE INDIA PRIVATE LIMITED

.....Petitioner

V/s

.....Respondent

Order delivered on...26/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member (J)

Shri ASHUTOSH CHANDRA, Hon'ble Member (T)

For Petitioner(s):

SHRI SHARAN KUKKREJA

For Respondent(s):

NONE

Order

Heard Shri Sharan Kukkreja, learned Counsel for the Petitioner, through Video Conference.

Post the case on 03.05.2021.

MEMBER (T)

MEMBER (J)

SS

Due to being engaged in preparation of pending disposed of/order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

Recd 15/05  
Shri  
16/05  
Verified  
Court Officer